

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-508
IB-699/ND/2022
IA/537/2023

IN THE MATTER OF:

Mrs. Poonam Jain

.....Applicant

SECTION

U/s 94 (1) IBC

Order delivered on 02.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Adv Shruti Sharma

ORDER

IA/537/2023:-

This is a report filed by the RP under Section 99 of the IBC. Heard Ld. Counsel for the RP. Let notice be issued to the Personal Guarantor as well as Creditor for filing their response and appearance. Notice be issued by all modes and proof of service be filed. List this matter on **21.03.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**